

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No. I

**New Excise Appeal No.70517 of 2019 In
Defect Diary No.703532018**

(Arising out of Order-in-Appeal No. MRT/EXCUS/000/Appeal-I/261-266/2017-18 dated 27/12/2017 passed by Commissioner of Central Excise & Customs (Appeals), Ghaziabad)

Commissioner of Customs, Central Excise & Service Tax

.....Appellant

(Meerut)

VERSUS

Shri Dinesh Kumar, Proprietor

....Respondent

Present for the Appellant : Shri Rajeev Ranjan, Additional
Commissioner, Authorised Representative
Present for the Respondent: Absent on call,

DATE OF HEARING : 02 July, 2019

ORDER

This appeal is dismissed. For order, see order dated 02 July, 2019 in Excise Appeal No.70520 of 2019.

(Archana Wadhwa)
Member (Judicial)

(Anil G. Shakkarwar)
Member (Technical)

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